

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 221
Appeal-62/252/ND/2023
RA-07/2024

IN THE MATTER OF:

**Smt. Seema Goel {AJR
Management Consultants Pvt. Ltd.}**

... Applicant/Petitioner

Versus

RoC & Anr.

...

Respondent

Under Section: 252 (1)

Order delivered on 10.06.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Karan Rajpurohit

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4:45 pm., let the matter be listed for hearing on 24.09.2024.

**Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)**

**Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**